NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

40. IA 3683/2023
IN
C.P. (IB)/1149(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Leo Meridian Infrastructure Project & Hotels Limited
Vs
Cinema Venture Private Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Pranali Gada, Ld. Counsel for the Applicant/ RP present.
2. **IA-3683/2023**: This is an Application filed by the Applicant/RP to submit the list of Creditors and certifying the constitution of CoC on record, the same is taken on record.
3. In view of above, the I.A. is **allowed** and disposed of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/